

DIVISION BENCH
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/131(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	JITESH FINANCE PVT LTD
UNDER SECTION	SEC. 230-232, SEC 234

Appearance via video conference/physically

For Petitioner

Ms. Manju Bhuteria, Adv.

Ms. S. Upadhyay, Adv.

Ms. Arundhati Barman Roy, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Heard. **Reserved for Orders.** Parties are directed to file written notes of arguments within a period of seven days, if not already filed.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**